294 Written Answers to

[RAJYA SABHA]

Unstarred Questions

| 1   | 2                              | 3       | 4       | 5       |
|-----|--------------------------------|---------|---------|---------|
| 14. | Maharashtra                    | 162     | 168     | 181     |
| 15. | Manipur                        | 153     | 175     | 190     |
| 16. | Meghalaya                      | 145     | 153     | 163     |
| 17. | Mizoram                        | 148     | 170     | 183     |
| 18. | Nagaland                       | 135     | 155     | 167     |
| 19. | Odisha                         | 143     | 164     | 174     |
| 20. | Punjab                         | 184     | 200     | 210     |
| 21. | Rajasthan                      | 149     | 163     | 173     |
| 22. | Sikkim                         | 135     | 155     | 167     |
| 23. | Tamil Nadu                     | 148     | 167     | 183     |
| 24. | Telangana                      |         | 169     | 180     |
| 25. | Tripura                        | 135     | 155     | 167     |
| 26. | Uttar Pradesh                  | 142     | 156     | 161     |
| 27. | Uttarakhand                    | 142     | 156     | 161     |
| 28. | West Bengal                    | 151     | 169     | 174     |
| 29. | Andaman and Nicobar<br>Islands | 198-210 | 222-235 | 228-241 |
| 30. | Dadra and Nagar Haveli         | 175     | 182     | 196     |
| 31. | Daman and Diu                  | 150     | 170     | 181     |
| 32. | Goa                            | 178     | 195     | 208     |
| 33. | Lakshadweep                    | 166     | 195     | 210     |
| 34. | Puducherry                     | 148     | 167     | 183     |
| 35. | Chandigarh                     | 209     | 227     | 239     |

## Social audit under MGNREGA

## †820. SHRI VISHAMBHAR PRASAD NISHAD:

## CH. SUKHRAM SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the social audit is not being done in some States under MGNREGA; and

 $\dagger Original$  notice of the question was received in Hindi.

(b) if so, the details of steps being taken by Government to conduct social audit in all the States under MGNREGA to bring more transparency in the works?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Social audit of all works executed and expenditure incurred is a statutory commitment under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005. The following steps have been taken by the Ministry to ensure social audits in States/UTs:

- Training of nearly 8000 Social Audit Resource Persons under a 30-day certificate course on Social Audit in partnership with the Tata Institute of Social Science and National Institute of Rural Development.
- Linking release of further tranche of funds to States to the successful institutionalization and conduct of social audits in the States.

## Acquisition of agricultural land by foreign companies

821. SHRI MD. NADIMUL HAQUE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether foreign companies are taking over agricultural land on a large scale in the country;

(b) if so, the details thereof during each of the last three years and the current year, State/UT-wise;

(c) whether Government proposes to check procurement of agricultural land by foreign companies in the country;

(d) if so, the details thereof; and

(e) the steps being taken by Government to check the decreasing agricultural land?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) The subject of "Land and its management" is covered within the legislative jurisdiction of the States as provided in Entry No. 18 of List II (State List) of the Seventh Schedule to the Constitution. So far, no State Government has reported any large scale procurement of agriculture land in the country by foreign companies.

As regards acquisition of land, there exist certain conditions for acquisition of agricultural land by companies. As per provisions laid down under Section 2(1) and